8/9/23, 2:21 PM

From: bactvbanguravenue@gmail.com

To: "Akhilesh Kumar Trivedi" <advmn@trai.gov.in>

Cc: bactvbanguravenue@gmail.com

Sent: Friday, August 4, 2023 12:22:50 PM

Subject: Sub: Response to the consultation paper (No. – 10/2023) issued by TRAI regarding regulations of OTTs in India.

To

The Secretary,

Telecom Regulatory Authority of India (TRAI)

Mahanagar Doorsanchar Bhaban,

Jawaharlal Nehru Marg,

New Delhi - 110002.

Sub: Response to the consultation paper (No. - 10/2023) issued by TRAI regarding regulations of OTTs in India.

Dear Sir,

Being a Cable Tv and Broadband Operator (LMO) I would like to request you to find a document attached herewith this email containing the probable answers cum opinions of me against the consultation paper (No. 10/2023) issued by TRAI regarding the probable regulatory measures to be initiated in future to control the OTTs in India, the response of which was to be submitted within 04.08.2023. It is being submitted for your careful and kind perusal.

Please feel to contact me at the email id and mobile number given below for any further clarification about my opinions/suggestive answers against the set of questions and kindly do the needful in this regard for which I shall remain grateful.

Thanking you,

With Regards,

Bangur Amenities Centre,

Cable Tv & Broadband Operator,

Partners - Biswajit Bhowmik, Debasish Mitra, Dhiman Ghosh & Atanu Basu

35, Block - C Bangur Avenue,

Kolkata - 700055.

Mobile No.: 8981077902

Email id: <u>bactvbanguravenue@gmail.com</u>



Certificate No. 0917P207722278821 (Existing Reg No. 33556)

PERMANENT CERTIFICATE OF ENLISTMENT

West Bengal Municipal Act, 1993
[See Section 118]
(Duplicate to be filled up)

South Dum Dum Municipality Barrackpur, North 24 Parganas

The Board of Councillors of South Dum Dum Municipality hereby grant unto Biswajit Bhowmick, Debasish Mitra, Dhiman Ghosh, Atanu Basu, the partners of BANGUR AMENITIES CENTRE, residing and / or carrying on or intending to carry on business at holding Premises No. 958 (N), P-35 BANGUR AVENUE BLOCK-C 4TH FLOOR, Kolkata, P.S-Lake Town, Pincode- 700055 in Ward No. 29 and exercising or intending to excercise the Profession, Trade or Callings of Enterprises dealing with non food items(Category), Cable T.V Operator (Nature of Business) this Permanent Certificate of Enlistment under Section 118 of the West Bengal Municipal Act, 1993 and acknowledge to have received in consideration thereof, a total fee of ₹ 1550/- (Rupees: One Thousand Five Hundred Fifty) only.

This Certificate of Enlistment is hereby renewed and will be in force until the 19th day of July, 2024 and to be produced at the time of further renewal.

Date of Renewal: 06-05-2023



South Dum Dum Municipality|Cable T.V Operator |0917P207722278821|06-05-2023|19-07-2024

(Scan QR Code with QR Reader)

Disclaimer: This document is auto-generated through Computer system as per data submitted by the applicant himself in online procedure. Respective Department / Authority/ Institution/ Office may verify the documents /credentials from the CE holder, if so deem fit.

DEPARTMENT OF POST, INDIA 0/0. THE POSTMASTER BELEGIATA ILO. KOLKATA-700 010.

FORM-3 (See rule 5)

BELEGHATA ILO. REGISTRATION CERTIFICATE NUMBER 084

BANGUR AMENITIES CENTRE

Partner: Dhiman Ghosh

Resident of P-35, BANGUR AVENUE, DLOCK -C, 4" FLOOR, KOLKATA 55 is registered as a cable operator (individual, firm, company, association of the persons or body of individuals) for running a cable television network at the following address:-

BANGUR AVENUE in city of KOLKATA for a period of twelve months with effect from 02.03.2023 TO 01.03.2024. His Registration Number is 084.

1. This certificate is only valid for the premises stated above.

2. This Registration Certificate is not transferable.

3. The Certificate shall remain valid for the period indicated above or till the holder carries on the cable services or where the surrender of the certificate is accepted by the competent authority.

Place: - Beleghata, Kolkata-10

Date: - 20.02.2023.

TO BE DISPLAYED PROMINENTLY ON THE PREMISES OF THE CABLE OPERATOR. N.B.:-Please renew before date of expiry of validity as mentioned above.

BELEGHARPINO TO ET. 31-1

KOLKATA-701501

Beleghata H.O. | Beared word word Kolkala-700010 | कोलकला-700 010